

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**STARRED QUESTION NO. 111**  
TO BE ANSWERED ON 27.07.2022

**SERVICE RENDERED BY ONE STOP CENTRES**

\*111. SHRI NARHARI AMIN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of One Stop Centres set-up in the country and the types of services currently being provided by these centres, the State-wise/Union Territory-wise details thereof;
- (b) the total amount released by Government for this scheme and the utilized amount during the last three years, State-wise/Union Territory-wise; and
- (c) the number of women benefitted through this scheme during each of the last three years and the current year?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 111 FOR ANSWER ON 27.07.2022 ASKED BY SHRI NARHARI AMIN REGARDING 'SERVICE RENDERED BY ONE STOP CENTRES'**

(a) to (c) : The Government of India has launched "Mission Shakti"- an integrated women empowerment programme, as umbrella scheme for safety, security and empowerment of women for implementation during the 15<sup>th</sup> Finance Commission period 2021-22 to 2025-26. The "Mission Shakti" consists of two sub-schemes – ' Sambal' and ' Samarthya'. The One Stop Centre (OSC) is a component of 'Sambal' sub-scheme under umbrella scheme of "Mission Shakti. The One Stop Centre has been designated as the mainstay of the Sambal sub-scheme at District level.

The scheme of OSC is implemented with effect from 1<sup>st</sup> April, 2015 to provide integrated support and assistance to women affected by violence and in distress, both in private and public spaces under one roof and provide an integrated range of services including medical aid, legal aid and advice, temporary shelter, police assistance, psycho-social counselling support to needy women.

Presently, 758 OSCs have been approved for 734 districts across the country, out of which 708 OSCs have been operationalized in 35 States/ UTs, which have assisted over 5.40 lakh women as on 31.03.2022. The setting up of OSCs from the year 2015 onward, at district level, has provided a dedicated platform to women affected by violence and who are in distress to get necessary help and assistance, which was not available earlier.

The State/ UT-wise details of approved and functional OSCs along with the number of women assisted during the last three years are at **Annexure-I**

The State/UT-wise details of funds released and utilised [as per Utilisation Certificates (UCs) / Statement of Expenditure (SOEs) received] for OSC Scheme by the Government of India during the last three years are at **Annexure-II**. It is possible that actual utilisation of fund may be more but the States / UTs have not furnished the UCs / SOEs, as required, as per the provisions of General Financial Rules.

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**Annexure-I**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) TO THE RAJYA SABHA STARRED QUESTION NO. 111 FOR ANSWER ON 27.07.2022 ASKED BY SHRI NARHARI AMIN REGARDING 'SERVICE RENDERED BY ONE STOP CENTRES'**

**State/UT-wise details of the approved and operational OSCs along with the number of women assisted since inception of the scheme**

PRESENT STATUS OF OPERATIONAL ONE STOP CENTRE					WOMEN ASSISTED		
SL	State/ UTs	Total Number of Districts	Number of OSCs Approved	Number of Operational OSCs	2015-16 to 2020-21	2021-22	Total
1	Andaman and Nicobar Islands	3	3	3	1563	114	1677
2	Andhra Pradesh	13	14	13	29177	4049	33226
3	Arunachal Pradesh	25	25	24	878	447	1325
4	Assam	35	36	33	4351	3852	8203
5	Bihar	38	38	38	14023	7002	21025
6	Chandigarh	1	1	1	766	153	919
7	Chattishgarh	28	29	27	25236	5007	30243
8	Dadra and Nagar Haveli and Daman and Diu	3	3	3	764	139	903
9	Delhi	11	11	11	1956	3869	5825
10	Goa	2	2	2	2542	1434	3976
11	Gujarat	33	35	33	11875	6583	18458
12	Haryana	22	22	22	12259	7080	19339
13	Himachal Pradesh	12	12	12	300	348	648
14	Jammu and Kashmir	20	20	20	3918	1544	5462
15	Jharkhand	24	24	24	979	715	1694
16	Karnataka	30	30	30	5331	4396	9727
17	Kerala	14	14	14	5327	4420	9747
18	Ladakh-UT	2	2	2	27	0	27
19	Lakshdweep	1	1	1	0	0	0
20	Madhya Pradesh	52	56	52	35937	14573	50510
21	Maharashtra	36	37	37	7116	5462	12578
22	Manipur	16	16	16	249	382	631
23	Meghalaya	12	12	11	682	665	1347
24	Mizoram	8	8	8	387	205	592
25	Nagaland	11	11	11	530	275	805
26	Odisha	30	30	30	9337	5366	14703
27	Puducherry	4	4	4	287	56	343
28	Punjab	23	23	22	6696	2840	9536
29	Rajasthan	33	37	33	11443	19241	30684
30	Sikkim	4	4	4	410	237	647
31	Tamil Nadu	36	38	38	12911	14391	27302
32	Telangana	33	36	33	24949	12753	37702
33	Tripura	8	8	8	154	0	154
34	Uttar Pradesh	75	79	75	157620	18063	175683
35	Uttrakhand	13	14	13	3900	1462	5362
36	West Bengal	23	23	0	0	0	0
	<b>Total</b>	<b>734</b>	<b>758</b>	<b>708</b>	<b>393880</b>	<b>147123</b>	<b>541003</b>

**Annexure-II**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) TO THE RAJYA SABHA STARRED QUESTION NO. 111 FOR ANSWER ON 27.07.2022 ASKED BY SHRI NARHARI AMIN REGARDING 'SERVICE RENDERED BY ONE STOP CENTRES'**

**The State/UT-wise details of funds released for OSC Scheme by the Government of India during the last three years**

(Rs. in Lakh)

SL	State/Uts	2019-20		2020-21		2021-22	
		released	utilized	released	utilized	released	utilized
1	Andaman and Nicobar Islands	41.60	29.35	38.59	36.36	58.22	10.71
2	Andhra Pradesh	260.99	228.88	205.05	33.54	249.57	65.61
3	Arunachal Pradesh	134.18	0.00	514.14	0.00	369.45	0.00
4	Assam	804.09	85.01	642.14	33.92	650.63	27.51
5	Bihar	1046.09	9.90	709.66	0.00	555.17	0.00
6	Chandigarh	15.00	15.00	33.84	0.00	15.00	0.00
7	Chattishgarh	677.38	227.92	353.21	489.70	526.86	475.55
8	Dadra and Nagar Haveli and Daman and Diu	73.46	3.07	40.01	0.00	45.01	0.00
9	Delhi	362.55	44.54	189.05	109.92	184.69	54.95
10	Goa	15.00	0.00	30.01	0.00	30.01	0.00
11	Gujarat	679.52	353.65	850.82	273.27	997.46	36.24
12	Haryana	401.92	237.93	398.44	80.34	385.35	0.00
13	Himachal Pradesh	317.30	0.00	204.05	0.00	180.05	0.00
14	Jammu and Kashmir	96.39	37.21	218.84	0.00	323.09	0.00
15	Jharkhand	408.53	0.00	697.25	48.00	506.78	0.00
16	Karnataka	582.04	48.69	729.09	24.00	513.88	0.00
17	Kerala	140.90	22.96	243.06	0.00	234.41	0.00
18	Ladakh-UT	0.00	0.00	65.45	27.44	30.01	0.00
19	Lakshdweep	20.91	0.00	7.50	0.00	15.00	0.00
20	Madhya Pradesh	1670.92	33.35	1050.32	12.00	921.41	0.00
21	Maharashtra	669.99	43.93	646.20	6.00	561.35	0.00
22	Manipur	248.84	127.67	501.94	48.00	396.59	156.51
23	Meghalaya	374.30	49.91	211.62	6.00	276.22	0.00
24	Mizoram	218.71	64.33	172.64	74.86	280.33	58.92
25	Nagaland	191.73	70.52	329.91	177.86	528.92	219.12
26	Odisha	209.35	35.28	931.55	6.00	739.31	0.00
27	Puducherry	43.76	0.00	72.02	0.00	67.24	0.00
28	Punjab	351.84	71.72	490.61	75.55	385.31	0.00
29	Rajasthan	677.12	95.07	566.87	53.42	941.85	18.35
30	Sikkim	68.10	25.58	66.02	6.00	80.80	0.00
31	Tamil Nadu	713.60	446.00	1066.60	240.92	520.38	0.00
32	Telangana	624.47	148.14	769.73	0.00	945.98	0.00
33	Tripura	60.02	0.00	162.04	6.00	135.75	0.00
34	Uttar Pradesh	1231.94	183.84	2288.33	6.00	1396.79	0.00
35	Uttarakhand	229.07	98.95	273.09	0.00	263.17	0.00
36	West Bengal	95.46	0.00	198.90	0.00	227.32	0.00
		<b>13757.08</b>	<b>2838.43</b>	<b>15968.59</b>	<b>1875.11</b>	<b>14539.35</b>	<b>1123.48</b>

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